

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 71/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: M/s. Sansara Developers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Common Order

CSP No. 63/230-232/NCLT/MB/MAH/2017
CSP No. 64/230-232/NCLT/MB/MAH/2017
CSP No. 65/230-232/NCLT/MB/MAH/2017
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CSP No. 70/230-232/NCLT/MB/MAH/2017
CSP No. 71/230-232/NCLT/MB/MAH/2017
CSP No. 72/230-232/NCLT/MB/MAH/2017
CSP No. 73/230-232/NCLT/MB/MAH/2017

Petitions, admitted. List this matter for hearing on 16.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)